

Title: Regarding notices of motion for adjournment of the House on the issue of recent intrusion by VHP into the Ayodhya Shrine in violation of Supreme Court Directive.

12.24 hrs.

MR. SPEAKER: Hon. Members, I have received from Sarvashri Sanat Kumar Mandal, Amar Roy Pradhan, Ajoy Chakraborty, Prabodh Panda, Ramji Lal Suman, Dr. Raghuvansh Prasad Singh, Sarvashri Hannan Mollah, Rupchand Pal, G.M. Banatwalla, Priya Ranjan Dasmunsi, Col. (Retd.) Sona Ram Choudhary, Prof. I.G. Sanadi, Sarvashri Mulayam Singh Yadav, Moinul Hassan, Basu Deb Acharia, Somnath Chatterjee, K. Suresh, Saiduzzama, Rajo Singh, Paban Singh Ghatowar, Dahyabhai Vallabhbhai Patel and Sontosh Mohan Dev, Members, notices of Adjournment Motion on recent intrusion by VHP activists into the Ayodhya Shrine in violation of Supreme Court directive.

Adjournment Motion is an extraordinary device which, if admitted, leads to setting aside the normal business of the House for discussing a definite matter of urgent public importance. Though the subject is important enough to merit discussion in the House, I do not consider it appropriate to adjourn the entire business for this purpose.

A meeting of the Business Advisory Committee and leaders of Parties/Groups in Lok Sabha is scheduled to be held at 3.00 p.m. today. The Business Advisory Committee may decide the manner in which and the time when a discussion on the subject may be taken up.

MR. SPEAKER: Now, the House will take up `Zero Hour`.